GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:7583 ANSWERED ON:15.05.2000 SATPURA THERMAL POWER STATIONS KANTILAL BHURIA

Will the Minister of POWER be pleased to state:

- (a) whether the payment is not being regularly made by the Rajasthan State Electricity Board for the maintenance of it's share in the Satpura Thermal Power Station No. 1 in Madhya Pradesh;
- (b) if so, the reasons therefor; and
- (c) the outstanding dues of Madhya Pradesh against Rajasthan State Electricity Board at present alongwith the actionbeing taken to recover such dues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) to (c): Satpura Thermal Power Station No.1 in Madhya Pradesh is a joint venture of Madhya Pradesh Electricity Board (MPEB) and Rajasthan State Electricity Board (RSEB) sharing benefit/cost in the ratio of 60% and 40% respectively between the two Boards. As MPEB is consuming the RSEB`sshare of energy generated in Satpura station, RSEB is making adjustment of the cost of energy consumed by MPEBfrom RSEB`sshare in O&M expenditure of Satpura station. As per RSEB account, Rs49.71 crores (upto 31.3.2000) is recoverable from MPEB on this account.